

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

16. IA(IBC)(PLAN)/ 17(MB)2024
IA 1523(MB)2024
IN
C.P. (IB)/50(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Xylem Integrated Solutions Private
Limited

Section 10, 30, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Nausher Kohli for the Applicant/Liquidator present through physical mode.
IA(IBC)(PLAN)/ 17(MB)2024
2. This is an Application filed u/s 30 by the Resolution Professional seeking an approval of the Resolution Plan.
3. Ld. Counsel for the Applicant seeks some time to file details of the Government dues and details of SRA, by way of an additional affidavit.
4. At the request of Counsel, the matter is adjourned to **25.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)